

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

Appeal No. 164/252/ND/2017

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2017

NAME OF THE COMPANY: Foresight Microtech Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present:	Ms. Lakshmi Gurung, Standing Counsel for the Income Tax Department with Ms. Easha Kadian			
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Mr. S. S. Bhati, PCS

ORDER

Report of the ROC has still not been received.

Fresh notice be issued to the ROC returnable on 17th January, 2018.

-s-d-1

(S. K. Mohapatra)
Member (T)

-s-d-1

(Ina Malhotra)
Member (J)